

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:3716  
ANSWERED ON:19.03.2015  
SINGLE MINISTRY  
Muddahanumegowda Shri S.P.

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether the Government proposes to bring water under single administrative Ministry as the division of authority between different Ministries leads to dilution of responsibility and inefficient coordination;
- (b) if so, the details thereof and the action taken in this regard;
- (c) whether water is also proposed to be included in the Union or the Concurrent List; and
- (d) if so, the steps taken/being taken by the Union Government in this regard?

**Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION  
(PROF.SANWAR LAL JAT)

(a)&(b) The works relating to National Ganga River Basin Authority (NGRBA), including the Mission Directorate, National Mission for Clean Ganga (NMCG) and other related matters of Ganga Rejuvenation, which were hitherto under the Ministry of Environment, Forest and Climate Change have been transferred to the Ministry of Water Resources, River Development and Ganga Rejuvenation as per the Cabinet Secretariat Notification No. S.O. 1986 (E) dated 31.07.2014, for effective coordination.

(c)&(d) No, Madam.